

deserving areas. The matter is being monitored by R.B.I., State Governments, State Level Bankers' Committee and Regional Consultative Committees.

[*Translation*]

Grant of Loans to Farmers by Muraitha Branch of Regional Rural Bank in Darbhanga

2745. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) the particulars of the farmers in village Samadhiniyan of Jale block who were granted loans for self employment (goat farm) etc. by the Muraitha Branch of Mithila Regional Rural Bank in Darbhanga district indicating the dates on which these loans were granted;

(b) the rate of interest charged on the aforesaid amount of loans ;

(c) the amount of subsidy given thereon;

(d) whether the said loans have been repaid to the bank by the farmers; and

(e) if so, the full details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e). In terms of section 25(1) of the Regional Rural Banks Act 1976 and the customs and usages prevalent amongst bankers, information relating to individual constituents of the banks cannot be disclosed.

The latest information available in respect of the outstanding advances of Mithila Kshetriya Gramin Bank is given in the following table :

Table

Outstanding advances by Mithila Kshetriya Gramin Bank as on 31-12-1984

Category of advances	(Amount in Rs. lakhs)	
	Amount	No. of Borrowal accounts
1. Short term crop loans	17.29	912
2. Term loans for agriculture and allied activities	336.13	13757
3. Rural artisans village and cottage industries	26.07	1644
4. Retail trade small business and self employment	312.59	11734
5. Consumption loans	19.51	625
Total	711.59	28672

[*English*]

Increase in price of Silk

2746. SHRI ZAINUL BASHER : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether he is aware of continuous increase in the price of silk used in the famous Banarasi sarees and fabrics; and

(b) if so, the arrangements being made to check this price increase and to supply silk at reasonable price and in sufficient quantity at Varanasi ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) and (b). Government had received representations from Silk traders and manufacturers of Varanasi area about the

abnormal increase in price of silk in the local market in April-May, 1985. The position was examined by the Government and it was found that prices of silk had gone up in April-May, 1985 mainly due to temporary drop in arrival of Silk in the market as a result of poor rainfall in Karnataka, during the period. To meet the situation, the Government directed Central Silk Board to take necessary steps for import of silk as part of its price stabilization scheme for silk in the country. In the meantime, prices of silk in the local market have come down and now the availability of silk in the local market has also improved. However, no import of silk has actually been made by the Central Silk Board so far during the year.

Jewellery Project at Salt Lake in West Bengal

2747. SHRI R. P. DAS : Will the Minister of COMMERCE be pleased to state :

(a) whether Government of West Bengal informed the Centre about the State Governments willingness to set up a Jewellery Project at Salt Lake for 100 per cent export oriented jewellery complex;

(b) if so, when and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). Government of West Bengal in their letter dated 1st August, 1985, has informed that the State Government has decided to earmark one acre plot of land in Salt Lake area, within the 93 acre Electron Complex close to the Calcutta Airport, for setting up a 100 per cent Export Oriented Jewellery Complex.

Removal of restriction on free export of Cotton Yarn

2748. SHRI HARIHAR SOREN : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Government have taken steps to remove the restriction on free export of cotton yarn;

(b) if not, whether Government propose to take immediate steps to remove the restriction; and

(c) the alternative steps likely to be taken to raise the cotton yarn export ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) :

(a) to (c). After the announcement of the New Textile Policy, the Government have removed the ban on export of yarn in the count groups is to 40s and have permitted its exports within a ceiling of 6 m. kgs. during 1985. Export of cotton yarn of counts 41s to 60s is allowed within a ceiling of additional 6 m. kgs. and there is no quantitative restriction on the export of cotton yarn of counts 61s and above during 1985.

[Translation]

Bank Credit locked up in Foodgrains Stock

2749. DR. A. K. PATEL :
SHRI C. JANGA REDDY :

Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in "The Times of India" dated 27th June, 1985 to the effect that the bank credit of about Rs. 8000 crores has locked up in 3 crore tonne of foodgrains stock which has become a formidable burden on the economy and it is difficult to realise even a part of this cash either through public distribution system or through exports whereas annual interest on this money works out to about Rs. 1,000 crores and it is also feared that it will result in the rise in prices;

(b) if so, the facts in this regard and the measures to be taken to solve this problem; and

(c) the amount of the bank credit locked up in it during the past three years, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Yes, Sir.

The scheduled commercial banks food credit outstandings to public sector agencies viz., Food Corporation of India and State Governments/their agencies during the last three years as follows :